

**RAJASTHAN HIGH COURT, JODHPUR**

**C I R C U L A R**

No. 05/P.I./2019

Date- 28.09.2019

**SUB: BAN ON THE USE OF PLASTIC PRODUCTS**

1. It has been observed that the use of plastic products is very dangerous and harmful for human life as well as devastating for the environment. Despite this, the use of plastic products is rapidly increasing in day to day life totally ignoring the following hazardous impacts:-

- Toxic chemicals leach out of plastic and exposure to them is linked to cancers, birth defects, impaired immunity, endocrine disruption and other ailments.
- Littering of plastics in open spaces creates unhygienic conditions and it acts as a breeding ground for insects and mosquitoes that cause diseases like malaria and dengue.
- Plastics do not undergo degradation, thus, stay in the soil for many years, which affects the soil fertility and degrades the soil quality.
- When plastic artifacts enter the drainage and sewerage system, they block the pipes and the drains causing water logging.
- The improperly disposed of plastic carry bags, cups, bottles, sachets etc, when eaten by animals, cause stomach and intestine related disease which even lead to suffocation and death.
- Plastic items find their way to the river and other water bodies, which are then swallowed by fish, seabirds, and other marine species, thus leading to suffocation and death.
- The waste from the plastic manufacturing industry is thrown directly into the water bodies, thus affecting the chemical property of water, causing hazards on a very large-scale.



2. Taking note of above ill effects, the Government of Rajasthan imposed ban on use of plastic carry bags across the State in the year 2010 but this ban has not sufficiently worked on ground.
3. Likewise, the Government of India has also recently declared to ban the single use plastic products across the Nation from 2<sup>nd</sup> October, 2019 but without public awareness and commitment, this step may also result in futility.
4. Therefore, as a mark of respect to the father of nation Mahatma Gandhi on his 150<sup>th</sup> Birth Anniversary and in the interest of the institution and public at large, Hon'ble the Full Court has unanimously resolved not to use the banned single use plastic/thermocool - bottles, carry bags, cups, glasses, dishes, spoons, forks, bowl containers, plates, bottles, straws, sachets and other plastic products (list of banned plastic articles enclosed) in any manner in the premises of Rajasthan High Court and High Court Guest House both at Jodhpur and Jaipur, as also in the premises of all the Subordinate Courts, Canteens/Restaurants in the premises of all the Courts of the State and also during official functions, conferences and any other occasions.
5. All concerned are therefore enjoined upon to follow and ensure strict compliance accordingly.

BY ORDER

  
28/10/2019  
REGISTRAR GENERAL



## BANNED PLASTIC ARTICLES

1. Less than 200 ml. drinking water PET/PETE bottles having liquid holding capacity.
2. Plastic Mineral Water Pouch
3. Plastic Bags (With Handle / Without Handle)
4. One time use / single use disposable items madeup of Thermocol (Polystyrene) or Plastic e.g. dish, spoon, cups, plates, glasses, fork, bowl, container.
5. Disposable dish / bowl used for packaging foods in hotels and Straw
6. Any Compostable Plastic Bags except for Plant nurseries, horticulture, agriculture & handling of solid waste.
7. Use of Plastic & Thermocol for decoration purpose
8. Any other article banned from time to time by the competent authorities.

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## RAJASTHAN HIGH COURT

No. 06/PI/2019

Date : 30.09.2019

### ADVISORY

In compliance of resolution of Hon'ble Full Court of Rajasthan High Court, Circular No.5/P.I./2019 dated 28.09.2019 has been issued whereby it is enjoined upon all concerned to strictly ensure that banned single use plastic/ thermocol- bottles, carry bags, cups, glasses, dishes, spoons, forks, bowl containers, plates, bottles, straws, sachets and other plastic products are not used in any manner in the premises of Rajasthan High Court and High Court Guest House both at Jodhpur and Jaipur, as also the premises of all the Subordinate Courts, Canteens/ Restaurants in the premises of all the Courts of the State and also during official functions, conferences and any other occasions.

Being useful and beneficial to flora and fauna, the above initiative has been widely appreciated. Therefore, in order to disseminate the message amongst maximum people and to encourage them to use alternative nature friendly products, all concerned are hereby requested to persuade and encourage all their family members, relatives and those who come in their contact not to use banned plastic products and to prefer environment friendly products.

To ensure real compliance of the move, it is suggested that in place of banned plastic products, alternative nature friendly products like paper/ jute/ cloth bags, leaf plates and bowls (dona-pattal), veneerware plates (plates made of organic bamboo), clay cup/bowls (kulhad/ sikora), glass/ metal bottles, disposable utensils made of organic products and similar environment friendly products should be used.

Further, it must be ensured that no canteen or restaurant running in the premises of Rajasthan High Court and subordinate courts uses the banned plastic products and only above environment friendly organic products are used.

By Order

  
REGISTRAR GENERAL